

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd. and
EMAAR MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 24.07.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

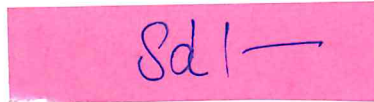
PRESENT:


For the Applicants

Dr. U.K. Chaudhary, Sr. Adv., Mr. Gaurav Mitra,
Ms. Manisha Chaudhary, Mr. Pratham Soni &
Ms. Priya Singh, Advs.
Mr. Sudipto Sarkar, Mr. Amar Gupta, Mr.
Divyam Agarwal, Mr. Gaurav Arora & Mr. Ashish
Joshi, Advs.

ORDER

List on 28.07.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)